NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 117(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

Mrs. Harjeet Kaur & Ors.

V/s.

M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244 & 59

S.NO. NAME DESIGNATION

1/212, 211 0 33

SIGNATURE

ANKIT CHATURUEDI, ADVOCATE

DESIGNATION

PETITION GR

REPRESENTATION

Order

A copy of the reply has been handed over to the Counsel for the Petitioner and the same has also been filed in the Registry. Learned Counsel for the Petitioner may file rejoinder within one week with a copy in advance to the Counsel opposite.

Interim orders to continue.

List for further consideration on 18th October 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26.9.2016 (A.K. Arora)